

**Annexure-1**

**Name of the corporate debtor: JALARAM COTTON & PROTEINS LIMITED ; Date of commencement of liquidation: 09.04.2018; List of stakeholders as on: 07.06.2018**

**List of secured financial creditors**

Sl. No.	Name of Creditor	Details of claim received		Detail of Claim admitted							Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	amount claimed	Amount of Claim admitted	Nature of claim	Amt. covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted				
1	Kotak Mahindra Bank Limited	.....2018	745601449	745601449	Financial Assistance b	No	Note-1	745601449	93.69	0	0	0	0	Admitted
2	Small Industries Development Bank of India	.....2018	43991888	43991888	Financial Assistance b	Yes		43991888	5.53	0	0	0	0	Admitted

Note-1	Details of Security Interest													
<b>Kotak Mahindra Bank Ltd</b>														
All the piece and parcel of factory land and building at R. S. No. 30/1 Paiki 1, 30/1 Paiki 2, 30/2 Paiki 1, Jasdan Ahmedabad Road, Village- Gadhdhiya, Tal – Jasdan, Dist- Rajkot														
All the piece and parcel of plant and machinery situated in the above property no. 1														
All the piece and parcel of commercial office property situated at office no. 301, 3rd Floor, Toral Complex, Nr. Shashtri Medan, Trikon Bag Chowk, Jawahar Road, Rajkot (admeasuring 732.39 sq. ft.)														
Security provided by guarantors														

<b>Small Industries Development Bank of India</b>														
The assistance, together with interest, costs, expenses, penal interest and all other monies dues and payable by the borrower shall be secured by charge on all the movable assets (including current assets) of the borrower vide deed of hypothecation dated 19.12.2021. Such changes would be subservient to all the existing and prospective charges created/ to be created by the borrower on the said assets in favour of those bank/FI which have extended/would extend business loans (viz term loans for machineries, business premises and working capital) to the borrower for the same business for which SIDBI has extended this sub-debt. All such aforesaid lenders would be referred as “Senior Secured Lenders”														
Security provided by guarantors														